

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

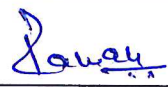
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 36/7/HDB/2020
NAME OF THE COMPANY	Maruti Rich Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Gurucharan Singh Bagga
NAME OF THE RESPONDENT(S)	Maruti Rich Ventures Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Adv	9963101017	

Counsel for Respondent(s):


Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.V.B Santosh Kumar	Advocate	gvbsk65@gmail.com 939 1043661	

ORDER

Counsel for the Petitioner present. Mr. GVB Santosh Kumar, Advocate appeared for the Respondent and filed vakalat. At his request, time is enlarged for filing counter with a direction to furnish copy of the same to the other side well in advance before next date of hearing. Put up the matter on 24.03.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL